

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3066

ANSWERED ON:12.08.2005

IRREGULARITIES IN BANKS

Khan Shri Mohammad Tahir;Munshiram Shri ;Prasad Shri Hari Kewal;Rana Shri Kashi Ram;Shiwankar Shri Maha Deo Rao

Will the Minister of FINANCE be pleased to state:

- (a) whether the public sector banks have committed irregularities regarding revenue worth crores of rupees as reported in `Rashtriya Sahara` dated July 17,2005;
- (b) if so, the facts of the matter reported therein;
- (c) whether the Government has conducted any enquiry regarding loss of revenue due to the Government;
- (d) if so, the details thereof and outcome of the enquiries;
- (e) the amount recovered by the banks from the defaulters during the last one year and as on date;
- (f) the target set and achieved for recovery of outstanding loan during the last one year; and (g) the steps taken by the Government to check recurrence of irregularities in banks?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) to (g) : The information is being collected and will be laid on the Table of the House to the extent available.